

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2013

Dated : 19th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Moser Baer Clean Energy Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s): Mr. Vishal Gupta
Mr. Kumar Mihir**

Counsel for the Respondent(s): Mr. Nikhil Nayyar

ORDER

Admit. Mr. Nikhil Nayyar, the learned counsel takes notice on behalf of the Central Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 21.10.2013 after serving copy on the other side.

Post the matter on **01.11.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**